



TNNLU CORDIALLY INVITES YOU TO THE

2ND NATIONAL MED-ARB COMPETITION

(N M A C)

31ST JANUARY

2020

2ND FEBRUARY

2020

FOR PRE-REGISTRATION FORM [CLICK HERE](#)
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ADRC
LET'S RESOLVE!

ABOUT THE UNIVERSITY

The Tamil Nadu National Law University (TNNLU) is a statutory university established by the Government of Tamil Nadu under Act no.9 of 2012 and is one of the premier law universities in India. The University Grants Commission (UGC) has recognized and approved TNNLU under Section 2(f) and under Section 12 (b) of the UGC Act, 1956. The degrees offered by TNNLU are recognized by the Bar Council of India (BCI). TNNLU is also a member of the Association of Indian Universities (AIU), a permanent institutional member of Indian Academy of Social Sciences and a member of the Shastri Indo-Canadian Institute. The University has been empaneled by the Competition Commission of India (CCI) in the year 2017.

ABOUT THE COMPETITION

TNNLU through its Alternative Dispute Resolution Committee (ADRC) aims at promoting Alternative Dispute Resolution (ADR) mechanisms and nurture a strong ADR culture among the upcoming members of the legal fraternity.

In pursuance of its goal, ADRC, TNNLU is organizing the 2nd TNNLU National Med-Arb Competition, 2020 (31st January-2nd February 2020) and invites active participation from law students (3 years LL.B. and 5 years LL.B.) from across India. The competition is based on a distinct hybrid of mediation and arbitration where mediation will be followed by arbitration on the same problem. The theme for this edition of the competition is **Sports Med-Arb.**

PREVIOUS EDITION

The 1st TNNLU National Med-Arb Competition was successfully conducted in collaboration with the esteemed Nani Palkhivala Arbitration Centre (NPAC) from 8th March 2019-10th March 2019.

EVENT	DATE
Commencement of provisional registration	28.09.2019
Deadline for provisional registration	18.10.2019
Release of Rules and Regulations of the Competition	01.10.2019
Release of the Problem for the Competition	20.10.2019
Deadline for seeking clarification on the Problem	30.10.2019
Deadline for Payment of fee and sending the soft copy of DD/Net-Bank Receipt online along with registration form.	01.11.2019
Deadline for sending hard copy of registration form and DD/Net Banking receipts.	10.11.2019
Deadline for the soft copy of Arbitration Memorials	28.12.2019
Deadline for hard copy of Arbitration Memorial	22.01.2020
Inauguration	31.01.2020
Valedictory Ceremony	02.02.2020